

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.198/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Anil Aggarwal & Ors-Vs.Yogendra Prasad & Ors.		
Under Section	424(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anupnath Bhattacharya

Advocate

2. Anurita Chatterjee

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3. Sugani Das

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Pelling

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

Ld. Counsel for the petitioners informed that S.L.P. Is pending before the Hon'ble Supreme Court of India. *Status quo* order was passed in the S.L.P. Ld. Counsel for the petitioners informed that *status quo* order has been extended. We have not received extension or stay order. However, petitioner is directed to file the Order of the Supreme Court for extension.

List it on 28/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)